

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No.CPC 3 of 1998
(O.A.599 of 1997)

Date of Order : 4.3.1998

Present : Hon'ble Dr.B.C.Sarma, Administrative Member.

Hon'ble Mr.D.Purkayastha, Judicial Member.

S.K.NANDI

Vs.

UNION OF INDIA & ORS.

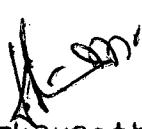
For the applicant : None

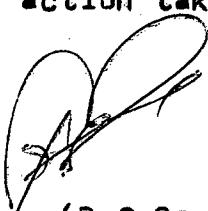
For the respondents: Mrs.Kanika Banerjee, counsel.

ORDER

This matter has been listed today on the submission made by the 1d.counsel for the applicant, Mr.R.K.De. Mr.De submitted yesterday that the applicant does not want to proceed with the matter since his grievances have been met.

2. Accordingly, the CPC is disposed of as action taken without passing any order as to costs.


(D.Purkayastha)
Judicial Member


(B.C.Sarma)
Administrative Member